

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3542

ANSWERED ON:13.02.2014

PURA SCHEME

Shivanagouda Shri Shivaramagouda;Thomas Shri P. T.

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government has reviewed the implementation of Provision of Urban Amenities in Rural Areas (PURA) in various States;
- (b) if so, the details thereof, along with the details of funds allocated and utilized during the last three years and the current year, State/year-wise;
- (c) whether the targets set under the scheme have been achieved successfully;
- (d) if so, the details thereof; and
- (e) the steps taken by the Government for the effective implementation of the scheme?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN 'ADITYA')

(a) to (e): The Provision of Urban Amenities in Rural Areas (PURA) Scheme was implemented on a pilot basis w.e.f 2004-05 for a period of three years in 7 clusters one each in the state of Andhra Pradesh, Assam, Bihar, Maharashtra, Rajasthan, Orissa and Uttar Pradesh.

Based on the study by the National Institute of Rural Development, Hyderabad and the recommendations of the Working Group on PURA, the Scheme was restructured and approved by Government on 21st January 2010 for implementation on a pilot basis under the Public-Private Partnership (PPP) framework. Under the first batch of the restructured PURA scheme (PURA 1.0), 9 projects were considered for implementation. The Inter-Ministerial Empowered Committee has approved six of these projects for implementation - two in Kerala (Malappuram and Thrissur districts), two in Andhra Pradesh (Krishna and Warangal districts) and one each in Uttarakhand (Dehradun district) and Rajasthan (Rajsamand district).

On the basis of learnings from the process of rolling out of the above projects, the process of selecting PURA 2.0 projects has been initiated.

The funds allocated under PURA scheme during the year 2010-11, 2011-12, 2012-13 and 2013-14 are Rs. 74 Crore, Rs.90 Crore, Rs. 150 Crore and Rs.100 Crore respectively. The details of funds released during the last three years and the current year are as below:

(Rs. in lakh)

S.No.	State	Name of the DRDA	2010-11	2011-12	Cumulative
1	Rajasthan	Jaipur	1071	1456	2527
2		Rajsamand	912	1240	2152
3	Uttarakhand	Dehradun	509	692	1201
4	Kerala	Thrissur	848	1153	2001
5		Malappuram	1004	1365	2369
6	Puducherry	Karaikal	624	848	1472
7	Andhra Pradesh	Krishna	598	813	1411
8		Warangal	1054	1433	2487

TOTAL 6620 9000 15620

funds released to concerned DRDA's.

Note: No funds were released during 2012-13 and 2013-14.